

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

16. C.P. 523/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Indo Swiss Jewels Ltd**

**Section: 66 of Companies Act, 2013**

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**ORDER**

Adv. Sunil Kadam appeared for the Petitioner/Applicant. Ms. Aparna Mudiam, Deputy Director, RD(WR) appeared through VC. Counsel for the petitioner seeks time to file the latest balance sheet. List this matter on **05.08.2024** for further hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**